

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2016

Dated: 21st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Viyyat Power Pvt. Ltd.

...Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. P. V. Dinesh
Ms. Arushi Singh for R.1

Mr. Ramesh Babu for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh